

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/131/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the 9th January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/747 dated 28.12.2023.
Your letter No.SPL/CBI/Addl-II/143-2022/756 dated 30.12.2023.

Sir,


With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.12.2023 and 30.12.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati and in his absence, the Special Judge, CBI, Addl. Court No. 3, and in his absence, the District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-48/2017/132-135/A, dated , 09-01-2024
Copy to:

1. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. 3, Chandmari, Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)